## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2084 ANSWERED ON:18.12.2013 PRELIMINARY ENQUIRIES . SHRIAVTAR SINGH BHADANA Bhadana Shri Avtar Singh

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) has registered Preliminary Enquiries (PEs)/FIRs against some officers of Tata, Birla, Jindal and Bharti Group of companies;
- (b) if so, the details thereof, company-wise; and
- (c) the progress made in each case and the time by which the chargesheet is likely to be filed by the CBI?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V.NARAYANASAMY)

(a) to (c): The Centra! Bureau of Investigation (CBI) has registered 08 cases. The details of these cases along with present status are enclosed at Annexure-A.